

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, RANCHI
OA/051/00134/2017

Ashish Ranjan & Ors., Applicants.

- By Advocate: None

-Versus-

Union of India & Ors., Respondents.

- By Advocate: Shri Indrajeet Sinha

O R D E R
[ORAL]

Date of Order: 11.07.2019

None for the applicants even today. It appears that the applicants have lost interest in pursuing the matter as they are not being represented for the last several dates. Accordingly, the OA is dismissed for default.

[Dinesh Sharma]/M[A]

[J.V. Bhairavia]/M[J]

Srk.